

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH.

No. MA 229 of 1997 (OA 821/96)

Date of order: 16.7.97.

Present : Hon'ble Dr. B.C.Sarma, Member (A)

Hon'ble Mr. D. Purkayastha, Member (J)

JAYANTI KUMAR MUKHERJEE

vs.

UNION OF INDIA & ORS.

For applicant : Mr. B.Chatterjee, counsel.

For respondents : Mr. P.K.Arora, counsel.

This M.A. has been filed with the prayer for fixing a date of hearing of the O.A. bearing No.821 of 1996. We find that the said O.A. was admitted for hearing on 11.9.96, but no reply has yet been filed. We also note that no order has been passed by the registry granting extension of time. Accordingly, the M.A. is allowed. Hearing of the O.A. be fixed on 2.9.97. Reply is to be filed in the meantime.

2. The M.A. is thus disposed of without passing any order as regards costs.

MEMBER (J)

MEMBER (A)